



BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-128/1989/5273/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 11th September, 2019.

Sub:- **Casual leave and station leave .**

Ref:- Your letter No. DJG/3933 Dated at Goalpara the 6th September, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 06.09.2019 along with station leave permission, with your official vehicle, at your own cost, w.e.f. the morning of 06.09.2019 till the morning of 07.09.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-128/1989/ 5274 /A, dated 11.9.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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